

(ग) घाशा है कि पोरबन्दर और बेरावल में 30-9-77 को बकाया सभी मांगें चालू वर्ष के दौरान और जूनागढ़ की मांगें 1978-79 के दौरान पूरी कर दी जाएंगी।

भूतपूर्व स्वास्थ्य सचिव द्वारा किए गए बारे

4042. श्री ओम प्रकाश त्यागी : क्या स्वास्थ्य और परिवार कल्याण मंत्री भूतपूर्व स्वास्थ्य सचिव द्वारा किये गये दौरों के बारे में 4 अगस्त, 1977 के अतारंकित प्रश्न संख्या 6271 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या भूतपूर्व स्वास्थ्य सचिव को उन विषयों का कोई विशेष ज्ञान या विशेषज्ञता थी जिनके लिए वे विदेश भेजे गये थे ;

(ख) यदि नहीं, तो वह किन आघारों पर विदेश भेजे गए थे और जनता की बड़ी राशि खर्च की गई थी ;

(ग) क्या सरकार इस मामले में कोई जांच करायेगी ; और

(घ) यदि नहीं, तो इसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :
(क) और (ख). स्वास्थ्य और परिवार कल्याण विभागों का विभागाध्यक्ष होने के नाते स्वास्थ्य और परिवार कल्याण मंत्रालय के भूतपूर्व सचिव श्री ज्ञान प्रकाश विभिन्न कार्यक्रमों से परिचित थे और वह उन चर्चाओं और बैठकों में भाग लेने के लिए समक्ष थे जिनके बारे में उन्हें विदेश भेजा गया था।

(ग) और (घ). ऊपर बताए गए कारणों से कोई जांच आवश्यक नहीं समझी जाती है।

देश में डाकघरों की संख्या

4043. श्री सुरेन्द्र विक्रम : क्या संचार मंत्री यह बताने की कृपा करेंगे कि 15 अगस्त, 1947 की तथा 15 अगस्त, 1977 को देश में डाक तथा तार घरों की संख्या कितनी कितनी थी और उन शहरों के नाम क्या हैं जहां चलते-फिरते डाकघरों की सुविधा उपलब्ध कराई गई है ?

संचार मंत्रालय में राज्य मंत्री (श्री नरहरि प्रसाद सुखदेव साय) : वांछित सूचना एकत्र की जा रही है और इसे सभा पटल पर रख दिया जाएगा।

Trunk Calls from Burhanpur, Khandwa and Harsud

4044. SHRI PARMANAND GOVINDJIWALA: Will the Minister of Communications be pleased to state:

(a) the total number of trunk-calls from Burhanpur, Khandwa and Harsud (Madhya Pradesh) to outer cities and towns from 1-11-76 to 31-10-77; and

(b) How many trunk calls matured and what time was required for maturation?।

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI) : (a) and (b). The information is being collected and will be placed on the Table of the House as early as possible.

Provident Fund Outstanding Against M/s Raj Kapoor

4045. SHRI KALYAN JAIN: Will the Minister of Parliamentary Affairs and Labour be pleased to state:

(a) whether M/s. Raj Kapoor a noted Actor/Director of Films was a chronic defaulter in payment of provident fund dues and if so, the period of each default and the amount involved therein;

(b) whether prosecution case once filed in the court cannot be withdrawn according to the Provident Fund Scheme, 1952 in respect of repeated default in any establishment;

(c) whether the prosecution filed against Shri Raj Kapoor in a court of Bombay was withdrawn throwing all the rules to the winds and if so, the circumstances led to the unlawful withdrawal; and

(d) whether Government propose disciplinary action against the Central Provident Fund Commissioner in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KIRPAL SINHA) : (a) According to the information furnished by the Provident Fund authorities the period of defaults and the amounts are given below:—

Period	Contribution	Administrative charges
	Rs. P	Rs. P
Feb. 1971 to May, 1971	36035.50	824.75
March, 72 to June, 1972	20257.00	467.25
June, 1973 to January, 1974	25577.75	309.05
Family Pension	14.00	

(b) There is no such provision in the Provident Fund Act or the Provident Fund Scheme. However, the prosecution is launched under the Cr. Pr. Code 1973 and the withdrawal of prosecutions will also be governed by its provisions.

(c) No.

(d) Does not arise.

Spraying Against Mosquitoes by N.D.M.C.

4046. SHRI P. K. KODIYAN :

SHRI C. K. CHANDRAPPAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the press reports regarding the N.D.M.C. Spraying against the Malaria Mosquitoes alleging that it was only on paper but not in houses;

(b) if so, whether Government have instituted a thorough investigation into these allegations; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) :

(a) and (b). Yes.

(c) According to the health authorities of the New Delhi Municipal Committee on the 12th November, 1977, Dr. V. N. Reu Anti-Malaria Officer, N.D.M.C. alongwith the staff reporter of the "Statesman" visited certain field areas at the request of the staff reporter. They visited 4 houses which were entered in the Spray Register by the Assistant Sanitary Inspector (Malaria) as having been sprayed three on 4-11-77 and one on 1-11-77. On physical verification the first 3 houses were found without spray, while the fourth one had been duly sprayed. The concerned Assistant Sanitary Inspector (Malaria) had been given 14 houses, where malaria positive cases had been reported, for spray on the 4-11-77. While spray was carried out in 10 houses, the last four were not sprayed by him but were entered in the register as having been sprayed. After obtaining explanation of the concerned Assistant Sanitary Inspector (Malaria), he has been administered a stern warning and the concerned houses were got sprayed immediately.

Notice for short Payment served by Labour Enforcement Officer (Central) Allahabad on Cooperative Society Holding Parcel Handling Contract at Allahabad Railway Station

4047. SHRI SUBHASH AHUJA : Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether any notice has been served by the Labour Enforcement Officer (Central), Allahabad, demanding repayment of short payments made by the Cooperative Society holding Parcel handling contract at Allahabad Railway Station on the Northern Railway;

(b) whether similar notice has been served on the Principal Employer viz. Senior Divisional Commercial Superintendent, Northern Railway Allahabad; and

(c) if so, how much amount has been worked out against the Society and the Principal Employer and what steps have been taken to realise the amount?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : (a) and (b). Yes, Sir.